

ITEM NO.101

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1007/2013

JAMILA BEGUM (D) THR. LRS.

Appellant(s)

VERSUS

SHAMI MOHD. & ANR.

Respondent(s)

Date : 28-11-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. R.B. Singhal, Sr. Adv.
Mr. Anurag Kishor, Adv.
Mr. F.D. Singh, Adv.
Ms. Shehla Chaudhary, Adv.
Mr. Md. Anas Chaudhary, Adv.
Mr. Subart, Adv.
Mr. Danish Ali, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s) Mr. Braj Kishore Mishra, Adv.
Ms. Aparna Jha, AOR
Mr. Abhishek Yadav, Adv.
Ms. Kriti Sondhi, Adv.
Mr. Vinod Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments of Mr. R.B. Singhal, learned senior counsel
appearing for the appellant heard in part.

For continuation of the arguments, list the matter
tomorrow i.e. 29th November, 2018 immediately after miscellaneous
matters.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER